

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

106. I.A. 2211/2021 (54(1))

In

C.P.(IB)-3272(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Corporation Bank
VS
Specialty Polymers Pvt Ltd.

Appearance

For Liquidator : Jesal Singh.

For Respondent : None Appeared.

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Relist this matter on **18.09.2024**.

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)